

LIST OF CREDITORS

Before the Hon'ble Adjudicating Authority, NCLT, Mumbai Bench

Case No.: **C.P.(IB) No. 866/ MB-IV/ 2020**

In the Matter of

AGRASEN TRADE MERCHANTS PRIVATE LIMITED

(Corporate Debtor)

and

AVINASH DEVIPRASAD SINGH

(Operational Creditor Applicant of CIRP)

List of Creditors U/r 13(2)(d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, by IRP Hitesh Kothari under the I & B Code, 2016.

The application for CIRP filed by AGRASEN TRADE MERCHANTS PRIVATE LIMITED, Operational Creditor u/s 9 of the Insolvency and Bankruptcy Code read with Rule 4 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules, 2016, was admitted by the Hon'ble NCLT, Mumbai, vide Order No. C.P. (IB)No. 866/MB-IV/2020 dated 29/03/2023, (certified copy received on 31/03/2023), wherein the undersigned Hitesh Kothari was appointed as Interim Resolution Professional (IRP) who was directed to take necessary actions in accordance with the relevant provisions of the IBBI.

In Compliance with Regulation 13(2)(d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, a List of Creditors along with amount claimed, claims admitted, security interest in respect of claims is enclosed at Annexure 'A' in quadruplicate.

In the matter of AGRASEN TRADE MERCHANTS PRIVATE LIMITED,




HITESH KOTHARI

Interim Resolution Professional (IRP)

Regn. No.: IBBI/IPA-002/IP-N00324/2017-2018/10929

Place: Mumbai

Date: 04/05/2023

ANNEXURE - A**AGRASEN TRADE MERCHANTS PRIVATE LIMITED****List of Creditors as on 31/03/2023 (Insolvency Commencement Date)**

S. N.	Date of Claim received	Name of Creditors	Complete Address with email & cell	Amount claimed by the creditors (Rs. lacs)	Amount admitted (Rs. In Lacs)	Security Interest.	Remarks
FINANCIAL CREDITORS (A)							
			TOTAL (A)	-	-		
OPERATIONAL CREDITORS (B)							
S. N.	Date of Claim received	Name of Creditors	Complete Address with email & cell	Amount claimed by the creditors (Rs. lacs)	Amount admitted (Rs. In Lacs)	Security Interest.	Remarks
1.	24/04/2023	Avinash Deviprasad Singh, Proprietor of M/s. Bajarang Financial Services	Room No. 7, 30/D, Rubi Mahal, Cawasji Patel Street, Opp. Yazdani Bakery, Fort, Mumbai- 400 001 Email: atuljainca@hotmail.com Phone No: 7208191234	3.45	3.45	--	Admitted on contingent basis
2	29/04/2023	Marudhara Constructions	30, Gopal Bhuvan, 2 nd Floor, Princess Street, Mumbai- 400 002 Email: marudhara@abncgroup.com	2.89	-	-	Under verification
			TOTAL (B)	6.34	3.45		
			TOTAL (A+B)		3.45		
OPERATIONAL CREDITORS (C)							
S. N.	Date of Claim received	Name of Creditors	Complete Address with email & cell	Amount claimed by the creditors (Rs. lacs)	Amount admitted (Rs. In Lacs)	Security Interest.	Remarks
1.	04/05/2023	Department of Goods and Service Tax, Maharashtra, Shrimant L. Diwate	New Bldg., 5th Floor, Cabin no. E-6, Division 1, GST Bhavan, Mazgaon, Mumbai-10 Email:sldiwatesalestax@gmail.com Contact:	232.79	-	-	Disputed
			TOTAL (C)	232.79	-		
			TOTAL (A+B+C)	239.13	3.45		

Note1: There are total Nil financial creditors, 2 operational creditors for Rs. 6.34 lakhs and no one claim from Goods and Service Department received, the total being claim accepted to Rs.3.45 lakhs, the remaining creditors, if any, have not made their claims before the cutoff date as specified in the public announcement, hence not considered in the list of creditors as above.

Voting Share of Operational Creditor is as Under:

(Rs. In Lakhs)

Sr. No.	Name	Amount Admitted by IRP	Voting Share percentage
1	Avinash Deviprasad Singh	3.45	100.00%
	Total	3.45	100.00%

In the matter of AGRASEN TRADE MERCHANTS PRIVATE LIMITED,




HITESH KOTHARI

Interim Resolution Professional (IRP)

Regn. No.: IBBI/IPA-002/IP-N00324/2017-2018/10929

Place: Mumbai

Date: 04/05/2023

